

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/38/2017

NAME OF THE PETITIONER(S)

: MOOLATH MANNIL SREENIVASAN & 20RS

NAME OF THE RESPONDENT(S)

: KOZHIKODE COCONUT FARMERS PRODUCER

COMPANY LTD & 6 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA. for KSR X60.

Counsel for Respondents.

Michatea

SREEPRIYA KALARI LICAL

ORDER

PCS representing the petitioners present. Counsel for respondents present and filed change of vakalat. She prayed time for filing counter. Time extended at request with a direction to file counter and furnish copy of the same to the other side before the next date of hearing. Put up on 10.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc